

(To Be Published in the Gazette of India Extraordinary Part I, Section-I)

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No. 61/2015-20

New Delhi, Dated the 18th December, 2018

Subject: List of capital goods not permitted/permitted for import under the EPCG Scheme-reg.

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy (FTP) 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 5F (List of Capital Goods not permitted/permitted for import subject to specific conditions under the EPCG Scheme) of the FTP 2015-20, notified vide DGFT's Public Notice No. 47/2015-20 dated 6th December, 2017:

After Sr. No.12, the following is added:

13.	Pre-fabricated Polyurethane Foam (PUF) panels/doors	Permitted for use in (i) Chilled Rooms and (ii) Cold Storages set up by the Processing Units for storage of pre-frozen and frozen marine products respectively, meant for exports under the EPCG Scheme.
14.	Furniture and fixtures, flooring materials and furnishing materials.	Permitted for hospitals

Effect of this Public Notice: Imports of PUF panels/doors for chilled rooms/cold storages and furniture and fixtures etc. for hospitals are allowed under the EPCG.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade &
Ex-officio Addl. Secretary to the Government of India
Email: dgft@nic.in

(Issued from F.No.18/87/AM-19/P-5)